

NOTIFICATION

New Delhi, the 17th December, 2015

S.O. 3442(E).—Whereas by notification of the Government of India in the Ministry of Finance (Department of Revenue) number S.O.998(E) dated the 5th July, 2006, issued under clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 4, “Community based rehabilitation programme through rural health services” by “Ayodhya Charitable Trust, S.No.51/2, Near S.R.P. Gate No.2, Vikas Nagar, Wanawadi Village, Pune – 411040”, as an eligible project or scheme for a period of three years beginning with financial year 2006-2007 and which was extended further vide notification number S.O. 2035(E) dated 6th August, 2009 for three years beginning with financial year 2009-10 and which was extended further vide notification number S.O. 646(E) dated 12th March, 2013 for three years beginning with financial year 2012-13;

And whereas the said project or scheme is likely to extend beyond nine years;

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for specifying the said project or scheme for a further period of three years;

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby notifies the scheme or project “Community based rehabilitation programme through rural health services” which is being carried out by “Ayodhya Charitable Trust, S.No.51/2, Near S.R.P. Gate No.2, Vikas Nagar, Wanawadi Village, Pune – 411040”, without any change in the approved cost of Rs.1.99 crore, as an eligible project or scheme for a further period of three years beginning with financial year 2015-16, i.e., 2015-16, 2016-17 & 2017-18.

[No. 268/2015/F. No. V. 27015/4/2015-SO (NAT.COM)]

MAKKHAN LAL MEENA, Dy. Secy. (National Committee)